

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 984 OF 2010

KRISHNAPPA &amp; ORS.

Appellant (s)

VERSUS

STATE OF KARNATAKA BY BABALESHWARA P.S.

Respondent(s)

(With appln(s) for bail and office report )

WITH SLP(CRL.)...CRLMP NO. 23190 of 2011

Date: 11/07/2012 This Appeal/petition were mentioned today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Appellant(s)

Mr.T.S.Doabia, Sr.Adv.  
Dr. Sushil Balwada,Adv.Ms.Rajani K.Prasad, Adv.(Mentioned by)  
for Ms. Abha R. Sharma

For Respondent(s)

Ms. Anitha Shenoy,Adv.

UPON hearing counsel the Court made the following

O R D E R

As requested, not for today(11.07.2012) and tomorrow  
(12.07.2012).(G.V.Ramana)  
Court Master(Vinod Kulvi)  
Court Master